My Lord Hon'ble The Acting Chief Justice- Sh. Ashutosh Mohunta,

Hon'ble Judges,

Hon'ble Retired Judges,

Sh. Hawa Singh Hooda, Advocate General, Haryana,

Sh. Rakesh Gupta, Chairman, Bar Council,

Dr. Anmol Rattan Singh Sidhu, President, Bar Association,

Hon'ble Senior Advocates,

Hon'ble Members of the Bar,

Ladies and Gentlemen.

Today We have assembled here to bid farewell to Hon'ble Justice Jasbir Singh, who has served as the Judge of this sacred institution for 13 long years and also had the opportunity to discharge duties as the Acting Chief Justice of the Punjab and Haryana High Court. It would not be wrong to say that these precious 13 years of his life His Lordship has dedicated to the profession and on occasions has put his work even before his health and family commitments. His Lordships has worked tirelessly and simultaneously on several fronts to enhance efficiency, and to keep pace with the changing trends and technology. He has left behind a path, to tread upon, for younger generation to come and enlighten them towards better achievement and work satisfaction. The task before every Judge is complex one but immense vision in him has turned out to be a torch bearer for many. He has paved way and taught many, especially the younger members of the Bar, the nitty gritty of this profession. Integrity, honesty, hard work and flexibility in decision making process were the weapons in his armoury and is an exemplar by itself. His exceptional knowledge of law and his ability to apply the same in a given fact and situation was second to

none. It is this; along with his sense of humour that embodies in him every qualification in consonance with the highest judicial ideals. He was gentle, kind hearted and helpful towards the younger members of the Bar and had always been encouraging besides being bold and upright, who had the courage of his convictions. During his illustrious career, His Lordship had rendered land mark Judgments His lordship has always promoted an atmosphere of brotherhood among the legal fraternity and encouraged a healthy way of life. His lordship has actively participated and encouraged lawyers to organize Sports tournaments within the High Court premises. His absence will be felt for all times to come in the Corridors of this Hon'ble High Court.

-Sd-Ashok Aggarwal Advocate General, Punjab